

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5508

ANSWERED ON:13.12.2010

PROMOTION OF YOUTH ACTIVITIES BY NGOS AND SHGS

Mishra Shri Mahabal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the financial assistance provided for promotion of youth activities and training in various States during the last three years, State-wise;
- (b) the criteria laid down for providing the said assistance;
- (c) whether transparency and accountability in proper utilization of the said assistance by Non-Governmental Organisations (NGOs) and Self-Help Groups (SHGs) has been ensured;
- (d) whether any adverse comments have been made by the Comptroller and Auditor General of India (C&AG) in non-submission of utilization certificate with regard to the financial assistance provided to the said organisation;
- (e) if so, the details thereof; and
- (f) the preventive measures taken by the Government to check recurrence thereof in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a): State-wise financial assistance provided for promoting youth activities and training during the last three years, as per information provided by the Department of Youth Affairs, Ministry of Youth Affairs and Sports, Government of India is at Annexure-I.
- (b): The criteria laid down by the Department of Youth Affairs, Ministry of Youth Affairs and Sports, Government of India for providing the said assistance is at Annexure-II.
- (c) & (d): As per information furnished by the Department of Youth Affairs, Ministry of Youth Affairs and Sports, Government of India the transparency and accountability in proper utilization of the above assistance is ensured and no adverse comments have been made by the Comptroller and Auditor General of India (C&AG) on non-submission of utilization certificate with regard to the financial assistance provided to the said organizations.
- (e)&(f): Do not arise.